

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 352 of 2013 in
DFR No. 1963 of 2013

Dated 30th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Bhaskar Shrachi Alloys Ltd.

.....Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.

.....Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Radhika Gupta

ORDER

I.A. No. 352 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 11.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.11.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson